



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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January 23, 2026

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Indian Mercantile Co-operative Bank Limited (IMCBL), Lucknow – Extension of period

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949, to Indian Mercantile Co-operative Bank Limited (IMCBL), Lucknow vide Directive DOS.CO.OCCD.185569/12.28.007/2021-22 dated January 28, 2022 for a period of six months up to close of business on July 27, 2022, as modified from time to time, which were last extended up to close of business on January 27, 2026 vide Directive DOR.MON.No.D-34/12.28.007/2025-26 dated October 14, 2025. The Reserve Bank of India is satisfied that in public interest, it is necessary to further extend the period of operation of the Directive beyond close of business on January 27, 2026.

2. Accordingly, the Reserve Bank of India, in the exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business on January 27, 2026 to close of business on April 27, 2026, subject to review.

3. Other terms and conditions of the Directives under reference shall remain unchanged.

Press Release: 2025-2026/1978

(Brij Raj)
Chief General Manager